

Need to ensure efficient implementation of centrally-sponsored fisheries schemes in Bapatla Parliamentary Constituency, Andhra Pradesh.-laid

SHRI KRISHNA PRASAD TENNETI (BAPATLA): I would like to draw the attention of the Government to the persistent gaps in the implementation of central fisheries schemes in the coastal Constituency of Bapatla, Andhra Pradesh, which significantly contributes to India's marine and aquaculture output. Andhra Pradesh contributes 22% of India's total fish and nearly 70% of shrimp production, making it the top aquaculture State. Despite fisheries contributing 6.72% to agricultural GVA in 2022-23, benefits of the Pradhan Mantri Matsya Sampada Yojana (₹5,945.92 crore sanctioned) and Fisheries and Aquaculture Infrastructure Development Fund (₹749.90 crore, including ₹62.83 crore for Andhra Pradesh) remain out of reach for many traditional fisherfolk in Bapatla due to infrastructure gaps and low scheme awareness. I urge the Government to fast-track the development of fishing harbours, landing centres, and cold chain systems in high-output zones enhance awareness through localized campaigns and training on PMMSY benefits? insurance, subsidies, and credit - delivered in local languages; use satellite imagery and AI/ML models to identify infrastructure-deficient fish landing centers, cold chain gaps, and unserved fisher villages within a 15 km coastal buffer. Therefore, immediate intervention is essential to address local distress, enhance fisher welfare, and strengthen India's blue economy vision.